COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 333 OF 2017

Dated: 7th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Essar Power Gujarat Ltd. Vs.			Appellant(s)
CERC & Anr.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Molshree Bhatnarar Mr. Anand Kr. Shrivastava Ms. Shruti Varma Mr. Sakya Singha Chaudhuri	
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Ms. Rhea Luthra for R-2	

<u>ORDER</u>

Learned counsel for respondent No.4 seeks six weeks time to file reply. She may take steps to file the same on or before 19.04.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 16.05.2018.

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member